

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 1195
TO BE ANSWERED ON 09.02.2018

FACILITIES TO ANGANWADI WORKERS/HELPERS

1195. DR. UDIT RAJ:

Will the Minister of WOMEN AND CHILD DEVELOPMENT to be pleased to state:

- (a) whether Anganwadi Workers and Helpers in Delhi are getting Rs. 5000 and Rs. 2500 respectively as monthly salary which is less than the minimum wages prescribed by the Government and are not being provided any other facilities and if so, the details thereof; and
- (b) whether the Government proposes to implement any scheme to provide salary, medical and other facilities to them on the lines of Government employees, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Presently, Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) at Anganwadi Centres (AWCs) are paid honoraria of ₹3000/- and ₹1500/-per month respectively w.e.f. 01.04.2011. AWWs of Mini – AWCs are being paid honoraria of ₹2250/- w.e.f. 04.07.2013. In addition, States/UTs are also giving additional honorarium from their financial sources. Presently, NCT of Delhi is giving additionally an amount of ₹ 6678/- per month to AWWs and ₹ 3339/- per month to AWHs .

In addition, the following benefits are also extended to the AWWs/AWHs:

- (i) **Leave:** Allowed paid absence of 180 days of maternity leave.
- (ii) **Insurance cover:** The Government of India introduced 'Anganwadi Karyakartri Bima Yojana' to Anganwadi Workers/Anganwadi Helpers w.e.f. 01.04.2004 under Life Insurance Corporation's Social Security Scheme.

Further, AWWs and AWHs in the age group of 18 to 50 years have been covered under Pradhan Mantri Jeevan Jyoti Bima Yojna (PMJJBY) for life cover; the AWWs and AWHs in the agegroup of 18-59 years covered under Pradhan Mantri Suraksha Bima Yojna(PMSBY) for accidental cover and the AWWs/AWHs in the age group of 51 to 59 years would continue to be covered under the Anganwadi Karyakartri

Bima Yojna(AKBY) {modified} as long as they are engaged. These benefits are effective from 01.06.2017. Female Critical Illness benefits will also continue for these beneficiaries.

The scholarship component of AKBY continues for these beneficiaries who are eligible for the benefits during the current Academic Year.

- (iii) **Award:** In order to motivate the Anganwadi Workers and give recognition to good voluntary work, a Scheme of Award for AWWs was introduced both at the National and State level. The number of Awards and the amount has been increased. Now the Awards are @ ₹50,000/- cash each and a Citation at Central level (100 Awards) and ₹10,000/- cash each and a Citation at State level (1275 Awards).
- (iv) **Promotion:** Reservation of 50% of vacant posts of Supervisors for AWWs, recruitment of 25% of AWWs from AWHs, etc.
- (v) **Uniform:** Government has made a provision for a set of two Uniform (saree/suit @ ₹400/- per saree per annum).

Besides above, in the recently approved National Nutrition Mission (NNM), a provision has been made for payment of incentive @ ₹500/- p.m. to AWWs for using digital equipment for capturing and transmitting ICDS data.

- (b) Since AWWs and AWHs are honorary workers, they are not covered under the Minimum Wages Act as *inter-alia* held by the Supreme Court in a ruling of 07.12.2006 in Civil Appeal No.4953-4957 of 1998 State of Karnataka & Ors. Vs. Ameerbi & Ors. The Hon'ble Supreme Court has held that AWWs/AWHs do not hold any civil post.
